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The High Court of Kerala

Kochi- 682 031
Dated- 28.3.2019Proceedings

High Court establishment- Sri.John T. Sam, Section Officer(H.G)/Court Officer (H.G), High Court- promotion to the category of Section Officer (H.G) / Court Officer (H.G) and appointment as Filing Scrutiny Officer with retrospective effect in compliance of the Order of the Appellate Authority - orders issued.

- Read: 1. High Court proceedings No. A5-61894/2015 dated 23.7.2015.
2. High Court proceedings No. A5-8484/2009(1) dated 12.4.2011.
3. High Court proceedings No. A5-10286/2013 dated 20.11.2013.
4. High Court proceedings No. A5-44403/2018 dated 1.09.2018.
5. Orders dated 24.7.2018 & 3.1.2019 of the Appellate Authority.

Order No.A5- 107497/2015

Sri.John T.Sam, Section Officer/Court Officer who was to be considered for promotion to the post of Section Officer(H.G)/Court Officer(H.G) against the vacancy that had arisen on 10.3.2011 was not considered for promotion due to the pendency of disciplinary proceedings for imposition of major penalty. On the conclusion of disciplinary proceedings he was found guilty of the charges levelled against him and was compulsorily retired from service w.e.f 26.6.2014. Subsequently, he preferred an appeal against the same. The Appellate Authority on considering the appeal reduced the punishment of compulsory retirement from service to that of barring of one increment temporarily for a period of 2 years. On reinstatement, he rejoined service on 30.1.2015. Thereupon, he was promoted as Section Officer (H.G)/ Court Officer (H.G) w.e.f 1.6.2015 as per the High Court proceedings read (1) above.

Being aggrieved by the denial of promotion with retrospective effect from 10.3.2011, Sri.John T.Sam, SO(H.G)/CO(H.G) preferred an appeal under Rule 27 of the Kerala High Court Service Rules, 2007 for retrospective promotions to the categories of SO(H.G.)/CO(H.G.) and Court Fee Examiner(now Filing Scrutiny Officer) with all consequential benefits from the dates on which his immediate junior was promoted.

The Appellate Authority partly allowed the appeal and ordered that orders shall be issued promoting the appellant to the post of Section Officer(H.G)/Court Officer(H.G) and also to the post of Court Fee Examiner(now Filing Scrutiny Officer) with effect from the dates on which his immediate junior Sri.A.S.Manoharan was promoted and that he shall also be given the pay and allowances applicable to the said posts with effect from the said dates.

The Honourable the Chief Justice after considering the orders of the Appellate Authority and the entire aspects in the matter has ordered that Sri.John T.Sam be granted notional promotion to the categories of Section Officer(H.G)/Court Officer(H.G) and Court Fee Examiner with effect from 10.3.2011 and 20.11.2013 respectively.

p.t.o

In the circumstances, the following orders are issued:

I. Sri.John T.Sam, then Section Officer/Court Officer/Court Fee Examiner is granted notional promotion as Section Officer(H.G)/Court Officer(H.G) in the scale of pay of Rs.20740-36140 with retrospective effect from 10.3.2011 F.N.

II. Sri.John T.Sam, Section Officer(H.G)/Court Officer(H.G) in the scale of pay of Rs.40500-85000 is notionally appointed as Court Fee Examiner (now Filing Scrutiny Officer) in the scale of pay Rs.21240-37040 (pre-revised)(now Rs.42500-87000) with retrospective effect from 20.11.2013 F.N.

He is accommodated against the vacancy in the category of Filing Scrutiny Officer vice Sri.M.R.Aravindakshan, Filing Scrutiny Officer promoted as Assistant Registrar as per the High Court proceedings read (4) above. He shall handover the charge of Section Officer(H.G)/Court Officer(H.G) to Smt.Sobhana T.T., Section Officer(H.G)/ Court Officer(H.G) and shall take charge as Filing Scrutiny Officer from Sri.V.Thankachan, Filing Scrutiny Officer forthwith. He will be eligible for compensatory allowance @ Rs.1000/- per month.

The Accountant General will issue necessary authorisation for the drawal of pay & allowances admissible to the officer.

The seniority of Sri.John T.Sam in the respective categories of Section Officer(H.G)/Court Officer (H.G) and Filing Scrutiny Officer is refixed above that of Sri.A.S.Manoharan, Filing Scrutiny Officer (Retd.), with immediate effect.

(By Order)


K.Haripal
Registrar General

To

The Officer concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Joint Registrars, High Court
The Finance Officer, High Court
The Deputy Registrar concerned, High Court
The Assistant Registrars concerned, High Court
The Section Head concerned, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The G(Accounts-I & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1, A4, A6, A7 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.

Copy to:

Sri.T.S.Arun, Public Relations Officer, High Court.
Sri.R.Ashok, Protocol Officer, High Court.
All Filing Scrutiny Officers, High Court.

Sri.M.R.Radhakrishnan & Sri.Biju T.P.,
Section Officers/Court Officers, Central Administrative Tribunal,
Ernakulam Bench (through Joint Registrar, with C/L)

Sri.G.Padmakumar, Munsiff Magistrate Trainee,
Kerala Judicial Academy, Athani.

Smt.Lekha G.Krishnan, Private Secretary to Judge, High Court

Sri.Hashim E., Filing Scrutiny Officer, Kerala Administrative Tribunal,
Addl. Bench, Ernakulam [through Deputy Registrar(Judicial), with C/L]

Sri.Mohammed Nazemudeen,
Panakkavadakkathil Rose House, Memana, Oachira P.O.

Sri.Sunil Kumar M., Filing Scrutiny Officer &
Smt.Rekha, Court Officer,
Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram.
(through Registrar, with C/L)

Sri.S.Suresh
Sri.K.G.Philip
Sri.M.Gireeshan
Sri.Ramesh Dev S.
Sri. C.G. Dinesh
Sri.C.M.Mathai
Sri. P.B. Shibu
Smt.C.I.Lissy
Smt. P.K. Mallika
Smt.Ajitha Devadas
Smt.Radha K.K.

} Section Officers(H.G)/Court Officers(H.G),
High Court.

Sri. Ajithkumar S., Addl.P.A. to the Chief Justice, High Court.

Sri.Mukundan Pallipravan }
Sri.A.N.Rajeev } Section Officers(H.G)/Court Officers(H.G),
High Court.